

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:977

ANSWERED ON:15.11.2010

NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION

Bairwa Shri Khiladi Lal;Rana Shri Kadir

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of people including landless persons who have been given loan by the National Scheduled Castes Finance Corporations (SCFCs), State-wise during the last three years;
- (b) whether/the Government proposes to waive these loans;
- (c) if so, the details thereof;
- (d) whether certain irregularities, whereby including non-disbursement of loan to SC by Nationalised banks have come to the notice of the Government; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) 1,40,298 SC families have been extended loan by National Scheduled Castes Finance and Development Corporation (NSFDC) during last 3 years. State-wise details are at annexure.
- (b) No, Sir.
- (c) Does not arise in view of (b) above.
- (d) & (e) No, Sir. NSFDC does not provide loans to its beneficiaries through nationalized banks.